

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**O.A No. 2616/2019 With
M.A No. 2861/2019**

This the 2nd day of September, 2019

Hon'ble Ms. Aradhana Johri, Member (A)

1. Indian Foreign Services (B) Gazetted Officer Association
Through Secretary,
Mrs. Liz Jacqueline Toppo,
Aged about 50 years,
W/o. Mr. Lalit Paul Toppo,
Presently posted at :
Ministry of External Affairs,
New Delhi.
2. Pradeep Kumar, aged about 48 years,
S/o. Sh. Hoshiar Singh,
R/o. 12/11, Bank Colony, Mahabir Park,
Bahadurgarh, District Jhajjar,
(Haryana)
Presently posted at :
Second Secretary at Embassy of India,
Riad, (Saudi Arabia)
3. Vishwnath Goel, aged about 48 years,
S/o. Sh. Gauri Shanker Goel,
R/o. H. No. 28-B, Gali No.1,
East Guru Angad Nagar,
Delhi-110 092.
Presently posted at :
Second Secretary at Embassy of India,
Caracas (Venezuela). ...Applicants

(By Advocate : Mr. J. M. Kalia)

Versus

Union of India
Through Secretary
Ministry of External Affairs,
South Block, New Delhi.Respondent

(By Advocate : Mr. R. K. Sharma)

O R D E R (O R A L)**M.A No.2861/2019 :**

The instant M.A filed for joining together of parties is allowed.

O.A No.2616/2019 :

2. Mr. J. M. Kalia, learned counsel for applicants has stated that this matter pertains to grant of certain allowances as well as granting of 1st Secretary rank to the applicants. To this effect, some of them have given a representation dated 24.12.2018 which is at Annexure A/1 colly. page 39, email representation dated 27.12.2018 Annexure A/1 colly. page 35 and representation by the Association dated 26.02.2019 Annexure A/1 colly. page 22. These representations have yet to be decided by the respondents.

3. At the admission stage itself without going into the merits of the matter, we direct the respondents to pass a reasoned speaking order as per rules, within a period of two months from today. No costs.

(Aradhana Johri)
Member (A)

/Mbt/